

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 242 /Admin. (Services)/2019 Dated: Allahabad: May 01, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. JTRI/Trg.-802 dated April 25, 2019 and Letter No. JTRI/822 dated 29 April, 2019 on the above mentioned subject, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme /Capacity Building Programme scheduled from 06.05.2019 to 10.05.2019 and 13.05.2019 to 17.05.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform you that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A'{excluding the names of Smt. Nirmala & Sri Anil Kumar-VII} for the training scheduled from 06.05.2019 to 10.05.2019 and list 'B' for the training scheduled from 13.05.2019 to 17.05.2019 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)
Registrar (Judicial) (Services)

No. 242 (i)/Admin. (Services)/2019 dated: May 01, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Pankaj Kumar Upadhyay, Secretary, Lok Ayukta, Lucknow, Sri Alok Kumar Parasar, Judicial Member, Commercial Tax Tribunal, Aligarh, Sri Subodh Bharti, Dy. Secretary, U.P. State Legal Services Authority, Lucknow, Sri Narendra Kumar-IV, Judicial Member, Commercial Tax Tribunal, Lucknow, Sri Vikas Saxena-I, Law Officer, U.P., Human Rights Commission, Lucknow, Smt. Alpana Saxena, Chairman Waqf Tribunal, Lucknow with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/-

(Parimal Chaturvedi)
Assistant Registrar (Services)

List – “A”
Special Training Programme on Management For Judicial Officers
at IIPA, New Delhi
Duration: 06.05.2019 to 10.05.2019

Sl. No	I.D.	Name	Designation	Place of Posting
1.	1906	SANJAY KUMAR MALIK	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
2.	1907	NEERAJ KUMAR	Illrd A.D.J./Spl. J.(U.P. Dacoity.A.A.)	Banda
3.	1908	RANANJAY KUMAR VERMA	Principal Judge, Family Court	Unnao
4.	1909	MANOJ KUMAR-III	Addl. District & Sessions Judge	Jaunpur
5.	1910	VIKAS KUMAR-I	Addl. District & Sessions Judge	Bulandshahar
6.	1911	ANIL KUMAR-XIII	Addl. District & Sessions Judge	Moradabad
7.	5685	HARISH TRIPATHI	Addl. District & Sessions Judge	Bareilly
8.	5686	PANKAJ KUMAR UPADHYAY	Secretary, Lok Ayukta	Lucknow
9.	5687	SATYA PRAKASH TRIPATHI	Addl. District & Sessions Judge	Ballia
10.	5688	ALOK KUMAR PARASAR	Judicial Member, Commercial Tax Tribunal	Aligarh
11.	5689	RAVINDRA VIKRAM SINGH	Addl. District & Sessions Judge	Rai Bareli
12.	6445	SUBODH BHARTI	Dy. Secretary, U.P. State Legal Services Authority	Lucknow
13.	6446	PASHUPATI NATH MISHRA	Chief Judicial Magistrate	Varanasi
14.	6448	SMT. NIRMALA	Secretary, District Legal Services Authority	Shahjahanpur
15.	1521	ANURAG KUREEL	Addl. Chief Judicial Magistrate	Sultanpur
16.	6449	HEMANT KUMAR-II	Chief Judicial Magistrate	Hapur
17.	6450	TRIBHUWAN NATH	Civil Judge (Senior Div.)	Meerut
18.	6451	PARASHU RAM	Civil Judge (Sr.Div.)/ ACJM	Lakhimpur- Mohammadi
19.	6452	ANIL KUMAR-VII	Civil Judge (Senior Div.)	Ramabai Nagar
20.	6453	SHIV KUMAR-III	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
21.	6454	ARBIND KUMAR GAUTAM	Chief Judicial Magistrate	Rampur
22.	6455	UDAY VEER SINGH	Chief Judicial Magistrate	Rai Bareli
23.	2605	DAVENDER KUMAR	Addl. Civil Judge (Junior Div.)	Farrukhabad
24.	2610	SMT. BHAWNA BHARTIYA	Addl. Civil Judge (Junior Div.)	Mirzapur
25.	2611	HIMANSHU VERMA	Addl. Civil Judge (Junior Div.)	Shahjahanpur
26.	2612	SUNIL SHEKHAR	Civil Judge (Junior Div.)	Sonbhadra
27.	2614	SUSHANT BAHAL	Judicial Magistrate	Jhansi
28.	2512	SRIKANT GAURAV	Addl. Civil Judge (Junior Div.)	Allahabad
29.	2620	SUSHRI KIRTI SINGH	Addl. Civil Judge (Junior Div.)	Hamirpur
30.	2621	DEVARSHI DEV KUMAR	Addl. Civil Judge (Junior Div.)	Sultanpur
31.	2622	YUGAL CHANDRA CHAUDHARY	Judicial Magistrate	Shahjahanpur
32.	2623	DINESH KUMAR DIWAKAR	Civil Judge (Junior Div.)	Rai Bareli
33.	2626	AVINASH RANJAN	Civil Judge (Junior Div.)	Sultanpur
34.	2628	PRASHANT KUMAR SINGH	Civil Judge (Junior Div.)	Etawah
35.	2630	SUSHRI ARCHANA SINGH	Civil Judge (Junior Div.)	Mathura
36.	2634	VAKEEL	Civil Judge (Junior Div.)	Mau
37.	5735	BHOODEV GAUTAM	Illrd A.D.J.	Faizabad
38.	5728	SMT. REETA KAUSHIK	Pr. Judge, Family Court	Faizabad
39.	6380	RAHUL ANAND	Chief Judicial Magistrate	Etawah
40.	6470	SMT. RENU SINGH	Secretary, District Legal Services Authority	Etawah
41.	OFFICER FROM REGISTRY, HON'BLE HIGH COURT			

List – “B”
Special Training Programme on Management For Judicial Officers
at IIPA, New Delhi
Duration: 13.05.2019 to 17.05.2019

Sl. No	I.D.	Name	Designation	Place of Posting
1.	5691	AMIT PAL SINGH	Addl. District & Sessions Judge	Jalaun at Orai
2.	5693	NARENDRA KUMAR-IV	Judicial Member, Commercial Tax Tribunal	Lucknow
3.	5696	AYAZ AHMAD	Addl. District & Sessions Judge	Unnao
4.	5721	HARI NATH PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)\	Faizabad
5.	5699	RAM NARESH MAURYA	Spl. Judge (U.P. Dacoity.A.A.)	Agra
6.	5701	MAHENDRA PRASAD CHAUDHARY	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
7.	1997	SANJAY KUMAR-VII	Illrd Addl. District & Sessions Judge	Aligarh
8.	5863	DURG NARAIN SINGH	Spl. Judge (Anti Corruption)	Lucknow
9.	1998	MALKHAN SINGH	A.D.J./Spl. Judge (S.C. & S.T.Act)	Ghaziabad
10.	1999	GURPREET SINGH BAWA	Addl. District & Sessions Judge	Meerut
11.	5704	RAMESH SINGH	Addl. Principal Judge, Family Court	Azamgarh
12.	6456	SUNIL SINGH	Civil Judge (Senior Div.)	Sonbhadra
13.	6457	TRIBHUWAN NATH PASWAN	Addl. Chief Judicial Magistrate	Aligarh
14.	6458	SMT. PRATIBHA NARAYAN	Secretary, District Legal Services Authority	Sultanpur
15.	6459	RANVEER SINGH	Addl. Chief Judicial Magistrate	Gonda
16.	6460	SMT. SANGITA KUMARI	Addl. Chief Judicial Magistrate	Hardoi
17.	6461	DR. SHALINI SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
18.	6462	SANJAY KUMAR-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
19.	6463	BIRENDRA KUMAR	Chief Judicial Magistrate	Ambedkar N. at Akbarpur
20.	6464	KULDEEP KUMAR-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
21.	6465	RAM AVTAR PRASAD	Chief Judicial Magistrate	Mau
22.	6466	RAJEEV KUMAR-II	Civil Judge (Senior Div.)	Varanasi
23.	2555	ANUPAM KUSHWAHA	Addl. Civil Judge (Junior Div.)	Azamgarh
24.	2557	SUSHRI ANKITA SINGH	Judicial Magistrate	Budaun
25.	2558	SUNIL KUMAR SINGH	Judicial Magistrate	Siddharth Nagar
26.	2569	SACHIN VERMA	Addl. Civil Judge (Junior Div.)	Bahraich
27.	2570	RAVI KUMAR	Addl. Civil Judge (Junior Div.)	Etah
28.	2573	SUSHRI DEEPIKA ATTRI	Addl. Civil Judge (Junior Div.)	Hathras
29.	2574	SUSHRI ANUPRIYA	Civil Judge (Junior Div.)	Kasganj
30.	2578	MOHAMMAD ARIF	Addl. Civil Judge (Junior Div.)	Hathras
31.	2579	ASHISH KUMAR	Addl. Civil Judge (Junior Div.)	Meerut
32.	2582	SIDDHARTH VERMA	Addl. Civil Judge (Junior Div.)	Sultanpur
33.	2591	SUSHRI DEEKSHI CHAUDHARY	Civil Judge (Junior Div.)	Firozabad
34.	2594	SUSHRI VIBHA DHAMA	Judicial Magistrate	Moradabad
35.	2595	DEEPAK KUMAR SINGH	Judicial Magistrate	Sant Kabir Nagar
36.	2604	SMT. ALKA	Civil Judge (Junior Div.)	Kasganj
37.	5619	VIKAS SAXENA-I	Law Officer, SHRC,U.P.	Lucknow
38.	5986	SMT. ALPANA SAXENA	Chairman Waqf Tribunal	Lucknow
39.	6386	KRISHNA KUMAR SINGH-II	Civil Judge (Senior Div.)	Mathura
40.	6403	SMT. CHANCHAL	Addl. Chief Judicial Magistrate	Mathura
41.	OFFICER FROM REGISTRY, HON'BLE HIGH COURT			